

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Appeal No. 18 of 2014 (SZ)**

Appellant(s)

M/s. Sand Rock Aggregates

Puliyanam Post, Ernakulam-683 572

Rep. by its Managing Partner Joemon Joseph

Respondent(s)

Vs. 1) The Hon'ble Air Appellate Authority  
Thiruvananthapuram

2) The Kerala State Pollution Control  
Board, Regional Office,  
Ernakulam, represented by the  
Chief Environmental Engineer

3) Shri K.T. Varghese  
Ernakulam – 683 576.

4) Shri T.P. Jose, S/o. Kunji Poulo,  
Ernakulam – 683 576

5) Shri. P.P. Philip, Patron,  
Paristhithy Samrakshana  
Janakeeya Samithy, Mambra Post,  
Ernakulam - 580 308

6) Shri. Maniyan,  
Thumparathu Veedu,  
Mambra, Karukutty Post,  
Ernakulam – 683 576

**Legal Practitioners for Appellant(s)**

M/s. S.Kamalesh Kannan,  
S.Sai Sathya Jith, S.Maniraj and  
R.T. John Suresh.

**Legal practitioners for respondent(s)**

Mrs.Rema Smirithi for R2  
M/s. K. Abdul Jawad and  
V. Harish for R-3 to R-6

Note of the Registry	Orders of the Tribunal
Item No.8	<p>Date: 26<sup>th</sup> July, 2017</p> <p>The learned counsel appearing fort the appellant prays time.</p> <p>For final arguments, list the matter on 30.8.2017.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>